Government of Himachal Pradesh. Tribal Development Department

No. TBD(A)4-1/2011 Dated Shimla-2, the 25t

25thApril,2013

NOTIFICATION

In supersession of all previous Notifications issued in this behalf the Governor, Himachal Pradesh is pleased to re-constitute the Project Advisory Committee for Kinnaur, Lahaul, Spiti, Pangi and Bharmour Integrated Tribal Development Projects to oversee the formulation, implementation and monitoring etc. of ITDP level Tribal Sub-Plan and other related welfare schemes consisting of the following members with immediate effect:-

1. MLA elected from the area / Project area

Chairman

2. Deputy Commissioner/Resident Commissioner/ADC/ADM Kaza and Bharmour as the case may be

Vice Chairman

3. Members of the H.P. Tribes Advisory Council representing the Project areas .

Member

- 4. Nomination of Non-Official Members/representatives of PRIs.ITDP, Kinnaur:
- Smt.Priya Negi , Member Zila Parishad,
 Village & Post Office Jangi, Tehsil Moorang, Distt.
 Kinnaur (H.P.).

Member

2. Shri Sanjiv Negi, Member Zila Parishad, Village & Post Office, Sungra, Distt. Kinnaur (H.P.)

Member

3. Smt. Asha Negi, Member Panchayat Samiti, Pooh VPO Lippa, Distt. Kinnaur (H.P.).

Member

4. Smt. Latamangesh, Member Panchayat Samiti, Kalpa, Village& Post Office Tangling, Tehsil Kalpa, Distt. Kinnaur, (H.P.).

Member

5. Smt. Anita Negi, Pradhan G.P Nesang Tehsil Pooh, Distt. Kinnaur (H.P.)

Member

-2-Shri Jai Ram, Pradhan, Gram Panchayat Nathpa 6 Member Tehsil Nichar, Distt. Kinnaur (H.P.). I.T.D.P, Lahaul Shri Prem Chand, S/o Shri Ram Nath, Member Zila Parishad, VPO Sissu, Member Distt Lahaul & Spiti, (H.P.) 2. Smt. Man Dasi, W/O Dr. Pritam Member Zila Parishad Member Village Kirting, PO Shansha, Distt Lahaul & Spiti, (H.P.). 3. Smt. Tashi Angmo, W/O Shri Norbu Member Member Panchayat Smiti VPO Kardang, Distt Lahaul & Spiti, (H.P.). Shri Norbu Thalongpa, Member BDC 4. Member VPO Keylong, Distt Lahaul & Spiti, (H.P.). 5. Shri Suresh Kumar S/o Kishan Dass Member Pradhan Gram Panchayat Tindi, Village Tholang P.O Malang, Distt Lahaul & Spiti, (H.P.). 6. Shri Ramesh Kumar S/O Shri Pama Ram Member Pradhan, Gram Panchayat Gondhala, VPO Gondhala Distt Lahaul & Spiti (H.P.). I.T.D.P. Spiti 1. Smt. Tanzin Butit, BDC, Member Spiti Vill. Chhicham, PO Kibber, Tehsil Kaza, Distt Lahaul & Spiti, (H.P.). 2. Smt. Chodon, BDC Spiti, Member VPO Kaza, Distt Lahaul & Spiti, (H.P.). 3. Shri Tashi Chhering, Pradhan Gram Panchayat Tabo, Member Vill. Poh, PO Tabo, Tehsil Spiti, Distt Lahaul & Spiti, (H.P.) Shri Tashi (Pradhan), VPO Gue (Spiti) 4. Member

I.T.D.P. Pangi

Distt Lahaul & Spiti, (H.P.).

1. Smt. Meenakshi Devi , Member Zila Parishad Member R/O VPO Killar Tehsil Pangi Distt. Chamba , (H.P.).

2. Shri Devinder SharmaVice Chairman BDC Pangi WPO Rei , Teh . Pangi Distt. Chamba, (H.P.).

Member

3. Smt Amer Dei , Chairperson BDC Killar (Pangi) Distt. Chamba , (H.P.).

Member

4. Shri Devi Lal, Pradhan Gram Panchayat Huddan Bhatori, Member P.O. Takwas, Teh. Pangi Distt. Chamba, (H.P.).

5. Shri Satish Kumar Pradhan Gram Panchayat Killar, Teh . Pangi, Distt. Chamba, (H.P.).

Member

I.T.D.P. Bharmour

1. Shri Amit Pakeratia Member Zila Parishad V.P.O. & Teh. Bharmour, Distt. Chamba,(H.P.).

Member

2. Shri Govind Sharma S/O Shri Musafir, BDC ChairmanVPO & Teh. Bharmour Distt. Chamba, (H.P.).

Member

3. Smt. Rani Devi W/o Shri Onkar Singh(BDC Member) VPO Dalli, Sub Teh. Holi (Bharmour) Distt. Chamba,(H.P.)

Member

4. Shri Kamlesh Kumar S/O Shri Dumnu Ram V.P.O. Sachuin, Pradhan, Gram Panchayat Sachuin Teh. Bharmour Distt. Chamba, (H.P.).

Member

5. Smt. Chanchlo Devi W/O Shri Sanju Ram, Pradhan Gram Panchayat Pranghala Village Rajour Teh. Bharmour, Distt. Chamba, (H.P.). Member

5. All the District level Officers/all Heads of Offices of Project area including Officers of the State Govt. / undertakings in the area concerned with Tribal Sub-Plan.

Member

6. Project Officer, ITDP.

Member Secy.

Besides, above, Hon'ble Member of Parliament representing the area may also be invited invariably as a special invitee for the meeting.

Objective and functions:

- 1. Tendering advice for the formulation of ITDP level Plan as per local need and requirements.
- 2. Approval of Annual ITDP Plan.
- 3. Co-ordination/ participation in all the developmental activities of various departments at ITDP level for effective implementation and quarterly monitoring of ITDP Plan.
- 4. Approval of schemes under Vikas Main Jan Sahyog and Nucleus Budget etc. as authorized by the State Govt. from time to time in the quarterly meetings as per Guidelines/Rules laid down under these schemes.
- 5. Collective inspection of the field work by a team of non-Official members of the Committee as and when they are specially authorized or requested by the Govt. and submission of such reports/ recommendations to the Govt.

Headquarter of the Committee:

The headqurter of this Committee will be at Reckong-peo/ Kaza/ Keylong/ Killar/Bharmour respectively .

Meeting:

- 1. The meeting of the Project Advisory Committee must be held in every quarter.
- 2. The Chairman, however, if he thinks fit and Shall upon a requisition in writing signed by not less than 2/3 majority of the non-official members of the Committee, the special meeting shall be convened within 15 days of the receipt of the requisition from the Chairman.

Travelling Allowances:

- 1. <u>Non-Official Members</u>: The non-official members of this Committee will be entitled to TA/DA as per norms fixed by the Govt. from time to time.
- 2. <u>Official Members:</u> The official members of this Committee

will be entitled to TA/DA admissible to them according to rules applicable to them for attending the meeting.

3. The Project Officer, ITDP will be the Controlling officer with regard to the preparation and countersigning the TA bills of the non-official members if any.

Tenure:

The tenure of the above Committees will be for 3 years.

The expenditure on TA/DA in respect of non-official members and other contingent expenses will be debitable to major head 2053-District Administration (796) Tribal Area Sub-Plan (03) Expenditure on appointment of staff (SCA).

By order

Principal Secretary (TD) to the Government of Himachal Pradesh.

Endst. No. TBD (A) 4-1/2011, Dated Shimla-171002, the 25th April, 2013. Copy forwarded to:-

- 1. The Secretary to the Governor, Himachal Pradesh, Shimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Special Secretary-cum-Pr. Private Secy. to (CM) Govt. of H.P.
- 4. The Secretary, H.P. Vidhan Sabha, Shimla-4.
- 5. All the Official and non-official members of the Committee through PO, ITDP concerned.
- 6. All the Principal Secretaries/ Administrative Secretaries to the Govt. of Himachal Pradesh.
- 7. All the Heads of the Departments, H.P.
- 8. The Deputy Commissioner, Kinnaur/ Lahaul & Spiti.
- 9. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 10. The Additional District Magistrate Bharmour, District Chamba, H.P.
- 11. The Accountant General (Audit) H.P. Shimla-171003.
- 12. The Sr. DAG (A&E), H.P. Shimla-171003.
- 13. The Finance Department (Regulation)H.P. Secretariat, Shimla-2.
- 14. The Commissioner (T.D), H.P. Shimla-2 with 5 spare copies.
- 15. All the PO, ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,H.P.
- 16. The Controller, Printing & Stationery, H.P. Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 17. Guard File.

Under Secretary (TD) to the Govt. of Himachal Pradesh

Immediate Time Bound

No. TBD (A) 4-1/2011 Government of Himachal Pradesh. Tribal Development Department.

From

The Principal Secretary (TD) to the Government of Himachal Pradesh.

To

- 1. Deputy Commissioner, Lahaul & Spiti, H.P.
- 2. Additional Deputy Commissioner, Spiti at Kaza.
- 3. Resident Commissioner, Pangi, Himachal Pradesh.
- 4. Additional District Magistrate, Bharmour, Himachal Pradesh.

Dated Shimla-2, the

March 2011.

Subject: - Regarding re-constitution of Project Advisory Committee (PAC). Sir,

I am directed to refer to this Department Notification No. TD(A)4-5/82-II dated 18th October,2008 on the subject cited above and to say that some of the existing Non-official members of the Project Advisory Committee constituted to oversee the formulation, implementation and monitoring of ITDP level Tribal Sub Plan and other related welfare schemes are no longer members of Zila Parishad, Panchayat Samiti and Gram

Panchayat after recently concluded elections to the Panchayati Raj Institutions.

You are, therefore, requested to kindly suggest six names of newly elected members of Zila Parishad, Panchayat Samiti and Gram Panchayat for Project Advisory Committee from your area so that said committee could be re-constituted in your respective ITDP accordingly.

Yours faithfully,

Joint Secretary (TD) to the Govt. of Himachal Pradesh.

Government of Himachal Pradesh. Tribal Development Department

No. TBD (A) 4-1/2011 Dated Shimla-2, the April, 2011

NOTIFICATION

In partial modification of this department notification number TBD(A)4-5/82-II dated 18th October, 2008 issued in this behalf, the Governor, Himachal Pradesh is pleased to re-constitute the Project Advisory Committee for Integrated Tribal Development Project Bharmour to oversee the formulation, Implementation and monitoring etc, of ITDP level Tribal Sub-Plan and other related welfare schemes consisting of the following members with immediate effect:-

1.MLA elected from the area/Project area
 2.AdditionalDistrictMagistrate,Bharmour
 3.Members of the H.P. Tribes Advisory
 Council representing the Project area Bharmour.

4. Nomination of Non-Official Members/representatives of PRIs. ITDP, Bharmour:

1.Smt. Kamla Bhardwaj, BDC Member, Member Bharmour Distt. Chamba (H.P).

2.Smt. Chikni Devi, BDC Member, Vill Banni, PO Member Tundah, Teh. Bharmour, Distt. Chamba, H.P.

3.Shri Shyam Singh, Pardhan, Gram Panchayat Khani, Member PO Khani, Teh. Bharmour, Distt. Chamba, H.P.

4.Smt.KamlaDevi,Pradhan,GramPanchayatOura Member Vill. Tiyula, PO Ouraphaati, The. Bharmour,Distt. Chamba, H.P.

5.Shri Ravi Kumar, Pradhan, Gram Panchayat, Holi, Member Vill. Banoon, PO and Tehsil Holi, Distt. Chamba, H.P.
6.Sh. Mangni Ram, Pradhan, Gram Panchayat, Nayagran, Vill Ghadhoh, PO Nayagran, Sub-Tehsil Holi, Distt. Chamba Mamber

5. All Heads of Offices of Project area including Member Officers of the State Govt. / undertakings in the area concerned with Tribal Sub-Plan.

-1-

6.Project Officer, ITDP

Member Secy.

Besides, above, Hon'ble Member of Parliament representing the area may also be invited invariably as a special invite for the meeting.

Objective and functions:

- 1. Tendering advice for the formulation of ITDP level Plan as per local need and requirements.
- 2. Approval of Annual ITDP Plan.
- 3. Co-ordination/ participation in all the development activities of various departments at ITDP level for effective implementation and quarterly monitoring of ITDP Plan.
- 4. Approval of schemes under Vikas Main Jan Sahyog and Nucleus Budget etc. as authorized by the State Govt. from time to time in the quarterly meetings as per Guidelines/Rules laid down under these schemes.
- 5. Collective inspection of the field work by a team of non-Official members of the Committee as and when they are specially authorized or requested by the Govt. and submission of such reports/ recommendations to the Govt.

Headquarter of the Committee:

The headquarter of this Committee will be at Bharmour.

Meeting:

1. The meeting of the Project Advisory Committee must be held in every quarter.

2. The Chairman, however, if he thinks fit and Shall upon a requisition in writing signed by not less than 2/3 non-official members of the Committee, the special meeting shall be convened within 15 days of the receipt of the requisition.

-2-

Travelling Allowances:

- 1. Non-Official Members: The non-official members of this Committee will be entitled to TA/DA as per norms fixed by the Govt. from time to time.
- 2. Official Members: The official members of this Committee will be entitled to TA/DA admissible to them according to rules applicable to them for attending the meeting.
- 3. The Project Officer, ITDP will be the Controlling Officer with regard to the preparation and countersigning the TA bills of the non-official members if any.

Tenure:

The tenure of the above Committees will be for 2 years.

The expenditure on TA/DA in respect of non-official members and other contingent expenses will be debitable to major head 2053-District Administration (796) Tribal Area Sub-Plan (03) Expenditure on appointment of staff (SCA).

By order

Principal Secretary (TD) to the Government of Himachal Pradesh.

Endst No. TBD (A) 4-1/2011, Dated Shimla-171002, the Copy forwarded to:-

- 1. The Secretary to the Governor, Himachal Pradesh, Shimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Special Secretary-cum-Pr. Private Secy. to (CM) Govt. of H.P.
- 4. The Secretary, H.P. Vidhan Sabha, Shimla-4.
- 5. All the Official and non-official members of the Committee through PO, ITDP concerned.
- 6. All the Principal Secretaries/ Administrative Secretaries to the Govt. of Himachal Pradesh.
- 7. All the Heads of the Departments, H.P.

- 8. The Deputy Commissioner, Kinnaur/ Lahaul & Spiti.
- 9. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 10. The Additional District Magistrate Bharmour, District Chamba, H.P.

-3-

- 11. The Principal Accountant General (Audit) H.P. Shimla-171003.
- 12. The Accountant General (A&E), H.P. Shimla-171003.
- 13. The Finance Department (Regulation)H.P. Secretariat, Shimla-2.
- 14. The Commissioner (T.D), H.P. Shimla-2 with 5 spare copies.
- 15. All the PO, ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,H.P.
- 16. The Controller, Printing & Stationery, H.P. Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 17. Guard File.

Joint Secretary (TD) to the Govt. of Himachal Pradesh.

Government of Himachal Pradesh. Tribal Development Department

No. TBD (A) 4-1/2011 Dated Shimla-2, the

August, 2011

NOTIFICATION

In partial modification of this department notification number TBD(A)4-5/82-II dated 18th October, 2008 issued in this behalf, the Governor, Himachal Pradesh is pleased to re-constitute the Project Advisory Committee for Integrated Tribal Development Project Pangi to oversee the formulation, Implementation and monitoring etc, of ITDP level Tribal Sub-Plan and other related welfare schemes consisting of the following members with immediate effect:-

- 1. MLA elected from the area/Project area Chairman
- 2. Additional District Magistrate, Pangi

Member Member

3. Members of the H.P. Tribes Advisory Council representing the Project area Pangi.

4. Nomination of Non-Official Members/representatives of PRIs.

ITDP Pangi:

 Sh. Kalyan singh, Pradhan, Gram Panchayat Member Sural (Pangi) District Chamba.

2. Sh. Ram Nath, Pradhan, Gram Panchayat

Member

Sachu (Pangi) District Chamba.

3. Sh. Devi Singh, Member, Panchyat Samiti,

Member

Karyas (Pangi), District Chamba.

4. Sh. Heer Chand, Member, Panchyat Samiti,

Member

Saach (Pangi), District Chamba.

5. Sh. Surender Kumar, Member, Panchyat Samiti,

Member

Huddan Bhatauri (Pangi), District Chamba.

6. Smt. Minakshi, Member Zila Parishad, Killar

Member

(Pangi), District Chamba.

5. All Heads of Offices of Project area including

Member

Officers of the State Govt. / undertakings in the area concerned with Tribal Sub-Plan.

6. Project Officer, ITDP Secy.

Member

Besides, above, Hon'ble Member of Parliament representing the area may also be invited invariably as a special invite for the meeting.

Objective and functions:

- 1. Tendering advice for the formulation of ITDP level Plan as per local need and requirements.
- 2. Approval of Annual ITDP Plan.
- 3. Co-ordination/ participation in all the development activities of various departments at ITDP level for effective implementation and quarterly monitoring of ITDP Plan.
- 4. Approval of schemes under Vikas Main Jan Sahyog and Nucleus Budget etc. as authorized by the State Govt. from time to time in the quarterly meetings as per Guidelines/Rules laid down under these schemes.
- 5. Collective inspection of the field work by a team of non-Official members of the Committee as and when they are specially authorized or requested by the Govt. and submission of such reports/ recommendations to the Govt.

Headquarter of the Committee:

The headquarter of this Committee will be at Pangi.

Meeting:

- 1. The meeting of the Project Advisory Committee must be held in every quarter.
- 2. The Chairman, however, if he thinks fit and Shall upon a requisition in writing signed by not less than 2/3 non-official members of the Committee, the special meeting shall be convened within 15 days of the receipt of the requisition.

Travelling Allowances:

- 1. Non-Official Members: The non-official members of this Committee will be entitled to TA/DA as per norms fixed by the Govt. from time to time.
- 2. Official Members: The official members of this Committee will be entitled to TA/DA admissible to them according to rules applicable to them for attending the meeting.
- 3. The Project Officer, ITDP will be the Controlling Officer with regard to the preparation and countersigning the TA bills of the non-official members if any.

Tenure:

The tenure of the above Committees will be for 2 years.

The expenditure on TA/DA in respect of non-official members and other contingent expenses will be debitable to major head 2053-District Administration (796) Tribal Area Sub-Plan (03) Expenditure on appointment of staff (SCA).

By order

Principal Secretary (TD) to the Government of Himachal Pradesh.

Endst No. TBD (A) 4-1/2011, Dated Shimla-171002, the August. 2011.

Copy forwarded to:-

- 1. The Secretary to the Governor, Himachal Pradesh, Shimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Special Secretary-cum-Pr. Private Secy. to (CM) Govt. of H.P.
- 4. The Secretary, H.P. Vidhan Sabha, Shimla-4.
- 5. All the Official and non-official members of the Committee through PO, ITDP concerned.
- 6. All the Principal Secretaries/ Administrative Secretaries to the Govt. of Himachal Pradesh.
- 7. All the Heads of the Departments, H.P.
- 8. The Deputy Commissioner, Kinnaur/ Lahaul & Spiti.

- 9. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 10. The Additional District Magistrate Bharmour, District Chamba, H.P.
- 11. The Principal Accountant General (Audit) H.P. Shimla-171003.
- 12. The Accountant General (A&E), H.P. Shimla-171003.
- 13. The Finance Department (Regulation)H.P. Secretariat, Shimla-2.
- 14. The Commissioner (T.D), H.P. Shimla-2 with 5 spare copies.
- 15. All the PO, ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,H.P.
- 16. The Controller, Printing & Stationery, H.P. Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 17. Guard File.

Joint Secretary (TD) to the Govt. of Himachal Pradesh.

संख्याः टी०बी०डी०(ए)4-1/2011

हिमाचल प्रदेश सरकार जन जातीय विकास विभाग।

प्रेषक

प्रधान सचिव (जन जातीय विकास)

हिमाचल प्रदेश सरकार।

सेवा में

उपायुक्त लाहौल एव स्पिति,

हिमाचल प्रदेश।

दिनांकः शिमला-171002,

जुलाई, 2011.

विषय:- परियोजना सलाहकार समिति पुर्नगठन बारे।

महोदय,

उपरोक्त विषय पर मुझे आप का ध्यान इस विभाग के पत्र सं0 TBD (A) 4-1/2011 दिनांक, 14 मार्च,2011 की ओर आकर्षित करते हुए यह कहने का निर्देश हुआ है कि परियोजना सलाहकार समिति के पुर्नगठन हेतु आपसे अभी तक नवनिर्वाचित सदस्यों के नाम प्राप्त नहीं हुए है अतः आपसे पुनः अनुरोध है कि आप ग्रांम पंचायत, पंचायत समिति तथा जिला परिषद के नवनिर्वाचित 6 सदस्यों के नाम इस विभाग को भिजवाने की कृपा करें ताकि लाहौल एवं स्पिति परियोजना सलाहकार समिति का पूर्नगठन किया जा सके।

भवदीय,

संयुक्त सचिव (जन जातीय विकास) हिमाचल प्रदेश सरकार ।

Government of Himachal Pradesh. Tribal Development Department

NOTIFICATION

In partial modification of this department notification number TBD(A)4-5/82-II dated 18th October, 2008 issued in this behalf, the Governor, Himachal Pradesh is pleased to re-constitute the Project Advisory Committee for Integrated Tribal Development Project Lahaul at Keylong to oversee the formulation, Implementation and monitoring etc, of ITDP level Tribal Sub-Plan and other related welfare schemes consisting of the following members with immediate effect:-

- 1. MLA elected from the area/Project area Chairman
- Deputy Commissioner, Lahaul at Keylong
 Member 3. Members of the H.P. Tribes Advisory
 Member
 Council representing the Project area Lahaul at Keylong.

4. Nomination of Non-Official Members/representatives of PRIs. ITDP Lahaul at Keylong:

- 1. Sh. Amar Nath S/O Chewang Ram Village Urgosh PO Karpat,L&S(Member ZP) Member
- 2. Sh. Rajeev S/O Jawala Dass Village Pimal,PO Triloknath L&S(Vice Chairman ZP) Member
- 3. Sh.Sanjeev Kumar S/O Karam Chand Village Shugu,PO Gondhla,(L&S (Chairman BDC) Member
- 4. Sh. Satish S/O Jeet Ram, Village Kishori, PO Triloknath, L&S (Mamber BDC)
 Member
- 5. Sh. Sundar Lal S/O Gialchen ,Village Khangsar, PO Gondhla,L&S(Pradhan GP Khangsar Member
- 6. Sh. Sher Singh S/O Sonam Ram, VPO Mooling, L&S (Pradhan GP Mooling) Member

- 5. All the District level Officers / all
 Heads of Offices of Project area
 Member including officers of the State Govt.
 undertakings in the area concerned
 with Tribal Sub-Plan.
- 6. Project Officer, ITDP Secy.

Member

Besides, above, Hon'ble Member of Parliament representing the area may also be invited invariably as a special invitee for the meeting.

Objective and functions:

- 1. Tendering advice for the formulation of ITDP level Plan as per local need and requirements.
- 2. Approval of Annual ITDP Plan.
- 3. Co-ordination/ participation in all the development activities of various departments at ITDP level for effective implementation and quarterly monitoring of ITDP Plan.
- 4. Approval of schemes under Vikas Main Jan Sahyog and Nucleus Budget etc. as authorized by the State Govt. from time to time in the quarterly meetings as per Guidelines/Rules laid down under these schemes.
- 5. Collective inspection of the field work by a team of non-Official members of the Committee as and when they are specially authorized or requested by the Govt. and submission of such reports/ recommendations to the Govt.

Headquarter of the Committee:

The headquarter of this Committee will be at Lahaul at Keylong

Meeting:

- 1. The meeting of the Project Advisory Committee must be held in every quarter.
 - -2-
- 2. The Chairman, however, if he thinks fit and Shall upon a requisition in writing signed by not less than 2/3 non-official members of

the Committee, the special meeting shall be convened within 15 days of the receipt of the requisition.

Travelling Allowances:

- 1. Non-Official Members: The non-official members of this Committee will be entitled to TA/DA as per norms fixed by the Govt. from time to time.
- 2. Official Members: The official members of this Committee will be entitled to TA/DA admissible to them according to rules applicable to them for attending the meeting.
- 3. The Project Officer, ITDP will be the Controlling Officer with regard to the preparation and countersigning the TA bills of the non-official members if any.

Tenure:

The tenure of the above Committee will be for 2 years.

The expenditure on TA/DA in respect of non-official members and other contingent expenses will be debitable to major head 2053-District Administration (796) Tribal Area Sub-Plan (03) Expenditure on appointment of staff (SCA).

By order

Principal Secretary (TD) to the Government of Himachal Pradesh.

Endst No. TBD (A) 4-1/2011, Dated Shimla-171002, the Copy forwarded to:-

- 1. The Secretary to the Governor, Himachal Pradesh, Shimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Special Secretary-cum-Pr. Private Secy. to (CM) Govt. of H.P.
- 4. The Secretary, H.P. Vidhan Sabha, Shimla-4.

-3-

- 5. All the Official and non-official members of the Committee through PO, ITDP concerned.
- 6. All the Principal Secretaries/ Administrative Secretaries to the Govt. of Himachal Pradesh.
- 7. All the Heads of the Departments, H.P.
- 8. The Deputy Commissioner, Kinnaur/ Lahaul & Spiti.
- 9. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 10. The Additional District Magistrate Bharmour, District Chamba, H.P.

- 11. The Principal Accountant General (Audit) H.P. Shimla-171003.
- 12. The Accountant General (A&E), H.P. Shimla-171003.
- 13. The Finance Department (Regulation)H.P. Secretariat, Shimla-2.
- 14. The Commissioner (T.D), H.P. Shimla-2 with 5 spare copies.
- 15. All the PO, ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,H.P.
- 16. The Controller, Printing & Stationery, H.P. Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 17. Guard File.

Joint Secretary (TD) to the Govt. of Himachal Pradesh.

संख्याः टी०बी०डी०(ए)4–1 / 2011–लूज हिमाचल प्रदेश सरकार

जन जातीय विकास विभाग।

प्रेषक

प्रधान सचिव (जन जातीय विकास)

हिमाचल प्रदेश सरकार।

सेवा में

अतिरिक्त उपायुक्त लाहौल एव स्पिति, हिमाचल प्रदेश।

दिनांकः शिमला–171002,

अगस्त, 2011.

विषय:- परियोजना सलाहकार समिति के पुर्नगठन बारे।

महोदय,

उपरोक्त विषय पर मुझे आपके पत्र संख्याःITDP-SPITI-PAC-2011-

12-3039 दिनांक, 30 जुलाई 2011 के सर्न्दभ में यह कहने का निदेश हुआ है कि हिमाचल प्रदेश सरकार द्वारा जारी अधिसूचना संख्या टी०डी० (ए) 4-5/82 -11 दिनांक 5-8-2003ं के अनुसार परियोजना सलाहकार समिति में केवल (2) दो सदस्य जिला परिषद , (2) दो सदस्य ब्लाक समिति एवं (2) दो सदस्य ग्राम पंचायतों कुल (6) छः प्रतिनिधियों को ही मनोनीत किया जाना है, जबिक आप द्वारा जिला परिषद के तीन नाम सुझाए गये हैं। अतः आपसे अनुरोध है कि जिला परिषद के तीन सदस्यों में से किन्ही दो का ही नाम सुझाने की कृपा करें तािक समिति का गठन शीघ्र किया जा सके।

भवदीय,

संयुक्त सचिव (जन जातीय विकास) हिमाचल प्रदेश सरकार ।

Government of Himachal Pradesh. Tribal Development Department

NOTIFICATION

In partial modification of this department notification number TBD(A)4-5/82-II dated 18th October, 2008 issued in this behalf, the Governor, Himachal Pradesh is pleased to re-constitute the Project Advisory Committee for Integrated Tribal Development Project Spiti at Kaza to oversee the formulation, Implementation and monitoring etc, of ITDP level Tribal Sub-Plan and other related welfare schemes consisting of the following members with immediate effect:-

- 1. MLA elected from the area/Project area Chairman
- 2. Additional Deputy Commissioner, Spiti at Kaza Member 3. Members of the H.P. Tribes Advisory Member Council representing the Project area Spiti at Kaza

4. Nomination of Non-Official Members/representatives of PRIs. ITDP KAZA:

- Smt. Chhering Jangmo Village Tangti
 GogmaTehsil Spiti District Lahaul Spiti (Member ZP)
 Member
- Smt Dolkarma Village and Post Office
 Lalung Tehsil Spiti District Lahaul Spiti .(Member ZP)
 Member
- 3. Smt Dechen Dolma Village Kewling
 Post Office Kaza Tehsil Spiti District
 Lahaul and Spiti. (Member BDC)
 Member
- 4. Smt.Anju Village Sumling Tehsil
 Spiti District Lahaul Spiti (Member BDC)
 Member
- 5. Sh. Padma Dorje Village, PO (Pradhan GP Kaza) Member Kaza Tehsil Spiti District Lahaul Spiti
- 6. Sh. Chhering Dorje, Village and PO Kibber Tehsil Spiti District Lahaul Spiti (Pradhan GP Kibber) Member

- 5. All the District level Officers / all
 Heads of Offices of Project area
 Member including officers of the State Govt.
 undertakings in the area concerned
 with Tribal Sub-Plan.
- 6. Project Officer, ITDP Secy.

Member

Besides, above, Hon'ble Member of Parliament representing the area may also be invited invariably as a special invitee for the meeting.

Objective and functions:

- 1. Tendering advice for the formulation of ITDP level Plan as per local need and requirements.
- 2. Approval of Annual ITDP Plan.
- 3. Co-ordination/ participation in all the development activities of various departments at ITDP level for effective implementation and quarterly monitoring of ITDP Plan.
- 4. Approval of schemes under Vikas Main Jan Sahyog and Nucleus Budget etc. as authorized by the State Govt. from time to time in the quarterly meetings as per Guidelines/Rules laid down under these schemes.
- 5. Collective inspection of the field work by a team of non-Official members of the Committee as and when they are specially authorized or requested by the Govt. and submission of such reports/ recommendations to the Govt.

Headquarter of the Committee:

The headquarter of this Committee will be at Lahaul at Kaza

Meeting:

- 1. The meeting of the Project Advisory Committee must be held in every quarter.
 - -2-
- 2. The Chairman, however, if he thinks fit and Shall upon a requisition in writing signed by not less than 2/3 non-official members of

the Committee, the special meeting shall be convened within 15 days of the receipt of the requisition.

Travelling Allowances:

- 1. Non-Official Members: The non-official members of this Committee will be entitled to TA/DA as per norms fixed by the Govt. from time to time.
- 2. Official Members: The official members of this Committee will be entitled to TA/DA admissible to them according to rules applicable to them for attending the meeting.
- 3. The Project Officer, ITDP will be the Controlling Officer with regard to the preparation and countersigning the TA bills of the non-official members if any.

Tenure:

The tenure of the above Committee will be for 2 years.

The expenditure on TA/DA in respect of non-official members and other contingent expenses will be debitable to major head 2053-District Administration (796) Tribal Area Sub-Plan (03) Expenditure on appointment of staff (SCA).

By order

Principal Secretary (TD) to the Government of Himachal Pradesh.

Endst No. TBD (A) 4-1/2011, Dated Shimla-171002, the August, 2011. Copy forwarded to:-

- 1. The Secretary to the Governor, Himachal Pradesh, Shimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Special Secretary-cum-Pr. Private Secy. to (CM) Govt. of H.P.
- 4. The Secretary, H.P. Vidhan Sabha, Shimla-4.

-3-

- 5. All the Official and non-official members of the Committee through PO, ITDP concerned.
- 6. All the Principal Secretaries/ Administrative Secretaries to the Govt. of Himachal Pradesh.
- 7. All the Heads of the Departments, H.P.
- 8. The Deputy Commissioner, Lahaul & Spiti.
- 9. Additional Deputy Commissioner Spiti at Kaza.
- 10 The Principal Accountant General (Audit) H.P. Shimla-171003.

- 11. The Accountant General (A&E), H.P. Shimla-171003.
- 12. The Finance Department (Regulation)H.P. Secretariat, Shimla-2.
- 13. The Commissioner (T.D), H.P. Shimla-2 with 5 spare copies.
- 14. Project Officer, ITDPs, Lahaul at Keylong, Spiti/Kaza/,H.P.
- 15. The Controller, Printing & Stationery, H.P. Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 16. Guard File.

Joint Secretary (TD) to the Govt. of Himachal Pradesh.

Government of Himachal Pradesh. Tribal Development Department

No. TBD(A)4-3/2004 Dated Shimla-2, the

January, 2012

NOTIFICATION

In continuation to this department Notification of even number dated 4th October, 2008, the Governor, Himachal Pradesh is pleased to nominate Ex-Subedar, Hans Raj, VPO Garnota, Sub Tehsil Sihunta, Distt. Chamba, H.P. as a Non Official members of Gaddi Kalyan Board with immediate effect in place of late Ex.Subedar Bhudhi Singh nominated at Sr. No. 23 of the aforesaid notification and Shri Mahinder Singh, Ex-Subedar S/O Shri Chand Ram, Village Rakh, P.O. Sihunta, Sub Tehsil Sihunta, Distt. Chamba as new member of Gaddi Kalyan Board with immediate effect. Other members will be same as notified vide above dated notification.

The Governor, Himachal Pradesh is further pleased to extend the time period of the Gaddi Kalyan Boards for one year, with immediate effect in public interest. Other terms and conditions will be same as notified vide notification of dated 4th October, 2008.

By order

Principal Secretary (TD) to the Government of Himachal Pradesh.

Endst No. TBD (A) 4-3/2004, Dated Shimla-171002, the Jannuary,2012

Copy forwarded to:-

- 1. The Secretary to the Governor, Himachal Pradesh, Shimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Special Secretary-cum-Pr. Private Secy. to (CM) Govt. of H.P.
- 4. The Secretary, H.P. Vidhan Sabha, Shimla-4.
- 5. All the Official and non-official members of the Committee through PO, ITDP concerned.
- 6. All the Principal Secretaries/ Administrative Secretaries to the Govt. of Himachal Pradesh.
- 7. All the Heads of the Departments, H.P.
- 8. The Deputy Commissioner, Kinnaur/ Lahaul & Spiti.
- 9. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 10. The Additional District Magistrate Bharmour, District Chamba, H.P.
- 11. The Accountant General (Audit) H.P. Shimla-171003.
- 12. The Sr. DAG (A&E), H.P. Shimla-171003.
- 13. The Finance Department (Regulation)H.P. Secretariat, Shimla-2.
- 14. The Commissioner (T.D), H.P. Shimla-2 with 5 spare copies.

- 15. All the PO, ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,H.P.
- 16. The Controller, Printing & Stationery, H.P. Govt. Press, Shimla-5 for publication in the Rajpatra (Extra Ordinary).
- 17. Guard File.

Joint Secretary (TD) to the Govt. of Himachal Pradesh.

N. 54:- One member Ex-Subedar Shri Budhi Singh of this board has been died and new member in his place is to be nominated for which the file was sent to the Hon'ble Chief Minister but the same could not notified due to the un-avoidable circumstances. Now we may nominate the new member in his place as indicated by the then Principal Secretary to Hon'ble C.M. & one new member as proposed Shri Mahinder Singh, S/O Shri Chand Ram, Village Rakh, P.O. Sihunta, Distt. Chamba.

The time period of Gaddi Kalyan Board has also been expired as such we may extend the time period of this board for one year with immediate effect. The draft notification has been prepared accordingly which is placed below for to the approval of the higher authorities please.

N/:-1-50 The Project Advisory Committee for ITDP Kinnaur, Lahaul, Spiti,Pangi and Bharmour to oversee the formulation, implementation and monitoring of ITDP level Tribal Sub-Plan and other related welfare schemes vide notifications issued by previous Government from time to time (please see page -186-189 linked file and page -15-18,26-28,37-40,50-53 and -55-58 /corr.) Now, with the change of the Govt. these notification are required to be **withdrawn** and new PACs are to be **re-constituted** under the Chairmanship of the respective MLAs of concerned tribal /ITDP areas.

The previous notifications of PACs are to be withdrawn as such the draft notification for withdrawal is placed below for approval of the higher authority please.

Government of Himachal Pradesh Tribal Development Department.

No.TBD(A)4-1/2011

Dated Shimla-2,the February, 2013.

Notification

The Governor. Himachal Pradesh is pleased to order the supersession of this Department Notification No. TD(A)4-5/82-11 dated 18 October 2008 & even number ,dated 28th February 2011, 18th April 2011, 9th August 2011, 23rd August 2011 and 25th August 2011, with immediate effect in the public interest.

The Governor, Himachal Pradesh is further please to order that the Project Advisory Committees will function under the Chairmanship of the respective MLAs till the new Project Advisory Committees are constituted. All the Heads of Officers of ITDPs including Officers of the State Government undertakings in the area concerning with the Tribal Sub Plan will continue to be the members of the above Committees with Project Officer, as Member Secretary for the concerned ITDP.

By Order

Principal Secretary(TD) to the Government of Himachal Pradesh.

Endst. No.TBD(A)4-1/2011, DatedShimla-171002,the February,2013.

- 1. The Secretary to the Governor, of Himachal Pradesh Shoimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Secretary, H.P. Vidhan Sabah, Shimla-4.
- 4. All the Principal Secretaries/ Secretaries to the Govt. of Himachal Pradesh.
- 5. The Special Secretary-cum-Pr.Private Secy. to (CM) Govt. of H.P.
- 6. Concerned Heads of the Departments, H.P.
- 7. The Commissioner (TD) H.P Shimla-2, with 5 spare copies.

-2-

- 8. The Principal Accountant General(Audit) H.P.Shimla-171003.
- 9. The Accountant General (A&E) H.P Shimla-171003.
- 10. The Finance Department(Regulation) H.P Secretariat, Shimla-2.
- 10. All the Deputy Commissioners, in H.P.
- 11. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 12. The Additional District Magistrate, Bharmour, District Chamba, Hp.
- 11. All the Official and Non official members of the Committee.
- 12. All the PO,ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,HP
- 13. The Controller, Printing & Stationery, H.P.Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 14. Guard File.

Under Secretary (TD) to the Government of Himachal Pradesh.

Government of Himachal Pradesh Tribal Development Department.

No.TBD(A)4-1/2011

Dated Shimla-2,the February,2013.

Notification

The Governor. Himachal Pradesh is pleased to withdraw Notification No. TD(A)4-5/82-11 dated 18 October 2008 & even number ,dated 28th February 2011, 18th April 2011, 9th August 2011, 23rd August 2011 and 25th August 2011 with immediate effect in the public interest vide which the Project Advisory Committees for ITDPs Kinnaur, Kaza , Keylong, Pangi and Bharmour was constituted.

By Order

Principal Secretary(TD) to the Government of Himachal Pradesh.

Endst. No.TBD(A)4-1/2011, DatedShimla-171002,the February,2013.

- 1. The Secretary to the Governor, of Himachal Pradesh Shoimla-171002.
- 2. The Principal Secretary to Chief Minister, H.P. Shimla-171002.
- 3. The Secretary, H.P. Vidhan Sabah, Shimla-4.
- 4. All the Principal Secretaries/ Secretaries to the Govt. of Himachal Pradesh.
- 5. The Special Secretary-cum-Pr.Private Secy. to (CM) Govt. of H.P.
- 6. Concerned Heads of the Departments, H.P.
- 7. The Commissioner (TD) H.P Shimla-2, with 5 spare copies.
- 8. The Principal Accountant General(Audit) H.P.Shimla-171003.
- 9. The Accountant General (A&E) H.P Shimla-171003.
- 10. The Finance Department(Regulation) H.P Secretariat, Shimla-2.
- 10. All the Deputy Commissioners, in H.P.
- 11. The Resident Commissioner, Pangi at Killar, ADC, Spiti at Kaza.
- 12. The Additional District Magistrate, Bharmour, District Chamba, Hp.
- 11. All the Official and Non official members of the Committee.
- 12. All the PO,ITDPs, Kinnaur/Spiti/Kaza/Pangi/Bharmour,HP
- 13. The Controller, Printing & Stationery, H.P.Govt. Press, Shimla-5 for publication this notification in the Rajpatra (Extra Ordinary).
- 14. Guard File.

Under Secretary (TD) to the Government of Himachal Pradesh.

<u>N/64</u>:- Project Advisory committee for each ITDP is required to be constituted. Previous constitution, has been withdrawn vide(Pages-63/c.). The PAC will be formed as under for which the elected representatives of PRIs. are required to be nominated with the approval of the concerned MLAs representing the Tribal Area/ITDP:-

1. MLA elected from the Project area Chairman

2. DC/RC/ADC /ADM Vice Chairman

3. Mambers of TAC representing the Project area.

- 4. Two representatives from each tire of PRIs to be nominated by the State Government Mambers i.e.two from amongst Panchayat Pradhans, two from amongst Chairman/Vice Chairman/elected members of Block Samities and two from amongst Chairman/Vice Chairman/elected Members of Zila Parishads.
- 5. All Distt.level Officers/all
 Heads of Officers of Project
 Including Officers of the State
 Government undertakings in the area
 concerned with Tribal Sub-Plan.
- 6. PO, ITDP Mamber Secy.
 MP representing the Tribal area will be invariably invited for the

meeting as a special invitee.

The Hon'ble Chief Minister is therefore requested to kindly suggest the names of PRIs representitives two each from three tire system of PRIs from ITDP Kinnaur, Lahaul, Spiti, Pangi and Bharmour so that the notification could be issued please.